

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. CA 468/2023 In C.P.(CAA)/231(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: PCA Motors Private Limited

Section: 230-232 of Companies Act, 2013 & Rule 11 of NCLT

ORDER

CA No. 468/2023:- Adv. Shyam Kapadia appeared for the Petitioner.

List the CA No. 468/2023 on **01.12.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)